

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CRI-14/2020

Mr. Jose Remedios Rodrigues

...Petitioner

Vs

Pesiding Officer

...Respondent.

Ms. M. Desai, Advocate for the petitioner.

Shri N. Costa Frias, Advocate for the respondent no.2.

Shri N. Vaze, Advocate for the respondent no. 3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:9th December 2020.

P.C.

Petitioner's counsel seeks time .

2. Post the matter on 16.12.2020.

DAMA SESHADRI NAIDU, J.

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